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C.A.No. 1725 OF 2001
ITEM No.301
Court No. 3
SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1725 OF 2001

CAPTAIN SUBE SINGH & ORS.
....
APPELLANT (S)

VERSUS

LT. GOVERNOR OF DELHI & ORS.
....
RESPONDENT (S)

Date : 12/03/2004
This/These Appeal(s) was/were listed for hearing today.

CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. SRIKRISHNA
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. Rakesh Dwivedi, Sr. Adv.
Ms. Rani Chhabra, Adv.
Ms. Sudha Pal, Adv.
Ms. Seema Nair, Adv.

For Respondent (s)Mr. N.N. Goswami, Sr. Adv.
Mr. S. Wasim A. Qadri, Adv.
Ms. Anil Katiyar, Adv.
Mr. D.S. Mahra, Adv.

Ms. A. Subhashini, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Pursuant to the last order, affidavits have been filed on behalf of the appellants and reply affidavit has been filed on behalf

of the respondents sworn in by one Mr. P.C. Jain, Secretary, State Transport Authority. The information and the documents made available do not satisfy the queries raised by the court and further information needs to be elicited. Inasmuch as the decision in this case would have wide ramifications, we direct Mr. P.C. Jain, Secretary, State Transport Authority to remain present in the Court alongwith all the relevant records necessary for the decision of this petition.

List on 16th April, 2004 at 2.00 P.M.

KALYANI

(RADHA R. BHATIA)
COURT MASTER